

and in Madras and whether they have applied to the Government for any help or facility?

Shri Manubhai Shah: The name of the Calcutta firm is Engineering Development Company Limited and that of Madras is Amalgamations Ltd. India. Both of them are going to make first-class modern cultivators and tractors. They have not asked for any particular assistance, but there is a lot of foreign exchange and other assistance to be rendered. We give a very high priority to this basic question.

Master Plan for Delhi

S.N.Q. 5. Shri Balraj Madhok: Will the Minister of Health be pleased to state:

(a) how much land has been earmarked for the resettlement of JHUGGI (SLUM) dwellers in the Master Plan for Delhi;

(b) how much of it has been developed so far and what is its location;

(c) how many Jhuggi families are proposed to be settled in the land thus developed during the year 1962-63; and

(d) whether it is a fact that large number of new Jhuggis have been put up in different parts of Delhi during the last two months; and

(e) if so, what is the Government policy towards such new Jhuggis and their dwellers?

The Minister of Health (Shri Karmarkar): (a) The draft Master Plan for Delhi does not specifically earmark land for resettlement of Jhuggi dwellers. It indicates land-use in different areas.

(b) Out of 205 Acres, the possession of which has been taken so far by the Municipal Corporation, the development work covering an area of 75 to 80 Acres is nearing completion, at the three sites viz. (i) Marfina Bund Shahdara, (ii) Srinivaspuri and (iii) Mochi Bagh on Ring Road.

The development work on another 75 Acres sites on Ranjit Nagar Khampur and Najafgarh Road is in progress and the estimates are under preparation in respect of the remaining sites. Another 225 Acres are being acquired by the Municipal Corporation on which the development work will also commence shortly.

(c) About 10,000 families of squatters are expected to be offered developed plot by the end of the year 1962-63.

(d) The particulars of Jhuggis built in the last two months on Government, public, private lands in Delhi, are **not available**.

(e) Government have decided that construction of new huts on Government and public lands in Delhi should be discouraged and each and every squatter should be ejected summarily without any claim for alternative accommodation.

Shri Bal Raj Madhok: It was stated earlier by the hon. Minister of Works, Housing and Supply that in 1960 a census was taken and there were 50,000 jhuggies at that time. Since then new jhuggies have come up, but arrangement is being made to settle only a few thousand of them. What is going to happen to the rest?

Shri Karmarkar: About the rest also attempts will be made after these attempts are successful.

Shri Bal Raj Madhok: May I know if it has been suggested that in order to prevent the old jhuggiwalas from selling their jhuggies and taking new places photographs be taken of the people living in jhuggies so that there could be no selling of jhuggies and creating of new trouble?

Mr. Speaker: It is a suggestion for action.

Shri Karmarkar: I have no idea about the photographs, but it might be good.

Shri S. M. Banerjee: I want to know whether the hon. Minister's attention has been drawn to the slum dwellers in Jhandewalan who are living there for the last so many years and whether any scheme has been chalked out for their settlement?

Shri Karmarkar: Yes, Sir; I understand that a systematic effort is being made to offer alternative accommodation to such of the people as had settled earlier on land. As my honoured colleague said just now, an attempt will be made to give them alternative accommodation. It is impossible to cover all. First let us give accommodation to those who have settled and later on make other efforts.

Shri S. M. Banerjee: Some time ago there was a serious fire near Rajghat in which hundreds of jhuggies were burnt. The hon. Prime Minister and the hon. Minister in charge assured this House that there will be some alternative arrangement for them. I want to know whether those jhuggiwalas who lost their jhuggies in the fire have been provided with alternative accommodation.

Shri Karmarkar: I think so. The fire came in good time not because it hurt the people concerned but because the people got readily to settle down on alternative land. So far as my information at present goes, they were offered accommodation and they were contented.

Rourkela Steel Plant

+

S. N. Q. 6. { **Shri Vasudevan Nair:**
Shri Indrajit Gupta:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the attention of the Government has been drawn to the statement made by the leader of the West German team on the breakdowns of the Rourkela Steel Plant;

(b) whether the Government agree with the alleged statement that breakdowns were due to mismanagement by Indian authorities; and

(c) if not, who were really responsible for the breakdowns?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) to (c). Yes, but when the team arrived in Delhi and saw officials of the Iron and Steel Department they expressed concern at the press statements which had appeared and added that obviously due to difficulties of interpretation the press reports tended to give a misleading impression of what the team had intended to convey. Summing up their views, the leader of the team, informed the Ministry that they were deeply impressed by the achievements of the Hindustan Steel in the past years and according to them teething troubles during the running in periods of such technically complicated plants as Rourkela are normal. The detailed recommendations of the team have not yet been received and will be examined by Government when they are available.

Shri Vasudevan Nair: May I know whether the Government of India has made any enquiry on its own about the working of this steel plant and, if so, whether they have any proposals for the improvement of the working of the steel plant by themselves?

Sardar Swaran Singh: No enquiry was necessary, not an enquiry of the general type as is implied in this question. I informed the House that there was trouble in the slabbing mill and a technical team was constituted to examine the causes of that break-down. They made certain recommendations and I will inform the House about the recommendations made by the technical team. The process of making improvements is continuous. Production now is steadily increasing even in Rourkela.